

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: July 24, 2013

No. 997 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sri **Swapna Anand** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 998 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sri **Asharam Pandey** candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Maharajganj in the vacant court.

No. 999 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sushri **Babita Pathak** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Balrampur.

No. 1000 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sushri **Pragya Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 1001 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sri **Sudhir Mishra** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hamirpur.

No. 1002 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sushri **Toolika Bandhu** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

No. 1003 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sri **Hirdesh Kumar** candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jalaun at Orai in the vacant court.

**No. 1004 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sushri **Sweta Choudhary** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kannauj.

**No. 1005 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sri **Vinay Kumar Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

**No. 1006 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sri **Prakash Chandra** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mirzapur.

**No. 1007 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sri **Vineet Kumar** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pilibhit.

**No. 1008 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sri **Mangal Dev Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sultanpur.

**No. 1009 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **706/II-4-13-32(1)/2011** dated **16.07.2013** Sri **Raghuvansh Mani Singh** candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mahoba in the vacant court.

**BY ORDER OF THE COURT,**

sd/-  
**(ANANT KUMAR)**  
**REGISTRAR GENERAL**

**No. 249/DR (S)/2013: Allahabad: Dated: July 24, 2013**

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.

4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly appointed Civil Judge, Junior Division in their wisdom. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Balrampur, Hamirpur, Jalaun at Orai, Jaunpur, Kannauj, Maharajganj, Mahoba, Mirzapur, Pilibhit, Pratapgarh, Shahjahanpur and Sultanpur along with photocopy of U.P. Government Appointment/Notification No. 706/II-4-13-32(1)/2011 dated 16.07.2013 (Information available on E-mail).

All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed that to permit the newly appointed candidates Civil Judge, Junior Division, to take over charge on the post.

The certificate of taking over charge by the candidate Civil Judge Junior Division be sent to the Deputy Registrar (Services), High Court, Allahabad.

All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed to make arrangement for field training in the judgeship for newly recruited/ appointed candidates of Civil Judge, Junior Division as per instruction contained in letter No. 416/A.R.(S)/3-A/2009 dated 03.09.2009.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. All newly appointed candidates of Civil Judge, Junior Division Batch-2012.

**Above mentioned appointed candidates Civil Judge, Junior Division will proceed to take over charge of their places of posting immediately.**

**Newly appointed candidates Civil Judge, Junior Division should note that their appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. They shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 706/II-4-13-32(1)/2011 dated 16.07.2013.**

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Litigation), High Court, Allahabad
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Section Officer (Admin. H) Section, High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Balrampur, Hamirpur, Jalaun at Orai, Jaunpur,

Kannauj, Maharajganj, Mahoba, Mirzapur, Pilibhit, Pratapgarh, Shahjahanpur and Sultanpur with the request to place this notification before His Lordship for kind perusal (Information available on E-mail).

**BY ORDER OF THE COURT.**

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)  
DEPUTY REGISTRAR (SERVICES)**